

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4129  
ANSWERED ON:17.12.2014  
SEXUAL HARASSMENT IN SCHOOLS  
Azad Shri Kirti (JHA)

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of media reports which reflect that the cases of sexual exploitation of school going children especially girls by the teachers and employees of school are increasing in the country;
- (b) if so, the details thereof during the last three years, year and State-wise; and
- (c) the steps being taken by the Government to check such incidents?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The Ministry of Human Resource Development has been aware of media reports on such matters, from time to time. In this context, the Ministry of HRD has issued guidelines under Section 35 of RTE Act on the safety and security of children in schools including prevention of physical abuse. The Central Board of Secondary Education (CBSE) being a national school education board, has also made several provisions in its affiliation Bye-Laws to prevent physical and sexual abuse in affiliated schools.